

(b) The export examination area at the Air Cargo Complex at Calcutta is proposed to be approximately doubled in order to provide more space for examination of larger number of export consignments.

(c) Plans are in the process of being made and the work will be taken up on priority.

#### Promotion of officer, in G.C.

2237. SHRI SOMJIBHAI DAMOR:  
SHRI MOHD. ASRAR  
AHMED:

Will the Minister of FINANCE be pleased to state:

(a) how many officers/officials belonging to the general as well as reserved categories have been promoted in General Insurance Corporation of India as on 1st January, 1981 category-wise details;

(b) details as to what relaxations, except the weightage of 10 percent marks, the General Insurance Corporation of India has provided to the SC/ST employees while granting promotion to them;

(c) why one SC/ST Employees' Association working in the General Insurance Industry which is registered under the Trade Union Act, 1926 and looking after the interests of the SC/ST Employees is not properly consulted and given hearing by the General Insurance Corporation of India and its subsidiaries; and

(d) why the General Insurance Corporation of India management does not extend the above SC/ST Employees Association the same concessions which it gives to the certain other unrecognised Unions/Association in the matter of Office accommodation, train fare and special leave for attending conference, etc.?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY):

(a) According to the information available as at the end of 1980, there

were 2722 employees belonging to Scheduled Castes and Scheduled Tribes, working in the General Insurance Industry. Category-wise breakup of the total number of such employees and those promoted during 1980 is as under:—

Category	Total SC/ ST Employees	Promoted during 1980
Class I . . . . .	136	2
Class II . . . . .	34	1
Class III . . . . .	1794	9
Class IV . . . . .	758	8
Total . . . . .	2722	20

(b) The G.I.C. have extended the following concessions in the matter of promotion of SC/ST Employees:

(i) Under Class III/IV promotion policy reservation of promotional vacancies for SC/ST has been stipulated at 15 per cent and 7½ per cent respectively.

(ii) Passing percentage in the competitive examination written by Departmental candidates and in promotion tests has been reduced by 10 points in the case of SC/ST candidates.

(iii) Under Class II promotion policy marks scored by SC/ST candidates under the marks rating system are loaded by 10 per cent.

(iv) To encourage SC/ST employees to acquire professions qualifications, they are reimbursed fees for postal tuition including the cost of study courses for examination conducted by Federation of Insurance Institute Bombay (limited to first attempt).

(c) Various SC/ST Employees Associations including the Association registered under Trade Unions Act 1926 are attended to whenever they correspond with the management.

(d) No Union is recognised at present and hence the question of G.I.C. granting trade union facilities to them does not arise. However, some Unions/Associations were granted certain facilities by their management in the past and such facilities have not been withdrawn after nationalisation of the Insurance Industry.

#### Loans advanced by the business houses by LIC

2238. SHRI RAM VILAS PASWAN:  
SHRI RAJESH KUMAR  
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that big business houses of the country have been getting loans from the Life Insurance Corporation of India;

(b) quantum of money advanced by the LIC to each big business house of the country during the last three years;

(c) what is the rate of interest; and

(d) whether prior permission of Government was obtained; and if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir.

(b) A statement is annexed.

(c) The LIC has been granting loans to private sector companies on long term basis, in collaboration with other public sector financial institutions as well as its own. Currently the rate of interest on such loans granted in collaboration with other financial institutions is 14 per cent. Those granted by LIC on its own are 16 per cent. The rate of interest currently charged by on short term loans by the LIC is 17 per cent.

(d) In the case of an investment by the LIC in the private sector, other than in collaboration with other public sector financial institutions, prior approval of Government is required if the investment exceeds Rs. 50 lakhs in a single undertaking and it does not satisfy the statutory criteria regarding income and assets cover.

#### Statement

*Showing Loans Advanced by the Life Insurance Corporation of India to Companies/ Undertakings belonging to Business Houses during 1978-79, 1979-80 and 1980-81.*

(Rs. in crores)

Business Group (MRTP)	During April/ March		
	1978-79	1979-80	1980-8
1	2	3	4
<b>A. Large Groups</b>			
1. A.C.C. . . . . .	..	..	0.50
2. Asbestos Cemet . . . . .	..	..	0.50
3. Bangur . . . . .	..	0.85	0.15